

Annexure – 9

Name of the corporate debtor: Kapasi Infracon LLP;

Date of commencement of CIRP: 04/09/2023; List of creditors as on 22/11/2023;

List of other creditors (other than Financial Creditors and Operational Creditors)

| S. No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|---------------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount Covered by Security Interest | Amount covered by the guarantee | Whether related party? | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |

